

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 309 of 2020**

**IN THE MATTER OF:**

**Silpco Constructions Pvt. Ltd.**

**...Appellant.**

**Versus**

**Mr. Yogesh Gupta, Liquidator of Kohinoor  
Power Pvt. Ltd.**

**...Respondent.**

**Present:**

**For Appellant: Mr. Kuldeep Singh Sachdeva, Advocate.**

**For Respondent: Mr. Abhay Anand, Advocate.**

**ORDER**  
**(Virtual Mode)**

**13.10.2020**        The Learned Counsel for the Respondent says that the Reply-Affidavit is ready and he will file it today. The Reply may be filed within one week. Rejoinder, if any, may be filed within a week, thereafter.

List the Appeal 'For Admission (After Notice) Hearing on **10<sup>th</sup> November, 2020.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**